

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 29th June, 2022

No.HC.VII-23/2022/ 4779 /A. In partial modification of this Registry's Notification No. HC.VII-23/2022/4499/A dated 20.06.2022, the Officers of the Assam Judicial Service, who are transferred and posted and not yet handed over charge of their Court and Offices due to prevailing flood situation are informed that the date of handing over of charge of their respective Court and Offices is extended till 18th July, 2022 and thereafter to join their new assignment immediately.

By Order,

Sd/- Roman Baruah,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2022/ 4780 - 4801 /A.

Dated 29.06.2022

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. The Officers concerned.....

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15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar(_____), Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati.
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

29.6.2022

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

29/6/2022